

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17389/2025	BHASKAR NAIK @ BHASKARA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /68 /2024 () //	
2	D-BLAPL/17390/2025	CHANDAN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /213 /2025 () //	
3	D-BLAPL/17392/2025	T. KALLIPAN @ T.KALIYAPPAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /172 /2025 () //	
4	D-BLAPL/17393/2025	GUDU @ SOUMYA PRASAD BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	BANARAPAL /64 /2025 () //	
5	D-BLAPL/17399/2025	ALOK SINGH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KODALA /335 /2025 () //	
6	D-BLAPL/17402/2025	CHANDRU DG @ CHANDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /16 /2025 () //	
7	D-BLAPL/17403/2025	DOLAMANI RANA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	LATHOR /231 /2024 () //	
8	D-BLAPL/17405/2025	SAMIR KERKETTA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /63 /2020 () //	
9	D-BLAPL/17407/2025	T. KALLIPAN @ T. KALIYAPPAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /16 /2025 () //	
10	D-BLAPL/17410/2025	DEEPAN NAIK VS STATE OF ODISHA	SOUMENDRA PATTANAIK VS	SUNDARGARH SADAR /2 /2023 () //	
11	D-BLAPL/17412/2025	T. KALLIPAN @ T. KALIYAPPAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /173 /2025 () //	

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12	D-BLAPL/17413/2025	SAROJ NARAYAN TRIPATHY VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE TOWN /101 /2025 () //	
13	D-BLAPL/17418/2025	SATISH KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /249 /2025 () //	
14	D-BLAPL/17420/2025	SUBRAT SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /69 /2025 () //	
15	D-BLAPL/17421/2025	ABHIJIT MOHANTY @ ABHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAXMISAGAR P.S. /110 /2025 () //	
16	D-BLAPL/17425/2025	SUDHIR KUMAR MAHANTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /252 /2025 () //	
17	D-BLAPL/17427/2025	NANDA @ SUKHALAL SOY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /281 /2023 () //	
18	D-BLAPL/17430/2025	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /157 /2020 () //	
19	D-BLAPL/17433/2025	LAXMAN @ LAXMAN GOND VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /246 /2025 () //	
20	D-BLAPL/17436/2025	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /110 /2024 () //	
21	D-BLAPL/17437/2025	SANJAY DASH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //	
22	D-BLAPL/17442/2025	RINKU ROUT VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /142 /2025 () //	AOR20220002454C202500082
23	D-BLAPL/17446/2025	ARABINDA BAGHA	BIJAYA KUMAR RAGADA	BOUDH /184 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17448/2025	GYANA RANJAN PRUSTY	BIBEKANANDA MAHAPATRA	PHIRINGIA /58 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17449/2025	JAYEE RAM PATRA @ JAYRAM	ARIJEET MISHRA	KOREI /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17450/2025	RAJIV KUMAR SETHI	UPENDRA KUMAR PANDEY	SECTOR-7 /58 /2025	AOR20220000085C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17451/2025	DEEPAK KUMAR PRADHAN	BISWAJIT MOHANTY	GANGAPUR (ASKA) /606 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17452/2025	BALAJI PANDA	DILLIP KUMAR SAHOO	KABISURYANAGAR /314 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17454/2025	PABITRA PRADHAN	MAHES DAS	KOTINANDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17457/2025	JAGANNATH SWAIN @ JAGA	BISWAJIT MOHANTY	GANGAPUR (ASKA) /606 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17462/2025	ARUN NAYAK	AMIT KUMAR SAHU	BOIPARIGUDA /132 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17464/2025	BRUSABHANU SINGH	SUSANTA KUMAR SAHU	BHEDEN /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17466/2025	BISHNU PRASAD PATTANIK @ BIRANCHI NARAYAN	SURATIMOHANTY	GUNUPUR /126 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17467/2025	BISHNU PRASAD PATTANIK @ BIRANCHI NARAYAN	SURATIMOHANTY	GUNUPUR /143 /2018	
		VS	VS	()	

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35	D-BLAPL/17469/2025	STATE OF ODISHA IMRAN @ BALAPRIYA IMRANBHAI HARUNBHAI VS	BRAJA KISHOR PANDA VS	// / /0 ()	
36	D-BLAPL/17470/2025	STATE OF ODISHA RAKESH KUMAR PATI VS	KRISHNA CHANDRA SAHU VS	// RAYAGADA TOWN /93 /2025 ()	
37	D-BLAPL/17472/2025	STATE OF ODISHA BULU BEHERA VS	MANDAKINI PANDA VS	// SEMILLIGUDA /180 /2023 ()	
38	D-BLAPL/17473/2025	STATE OF ODISHA MILAN SAHA VS	KIRTAN DANG VS	// PATNAGARH /324 /2024 ()	
39	D-BLAPL/17480/2025	STATE OF ODISHA BIBHUDUTTA BISWAL VS	RAKESH BEHERA VS	// ROURKELA CYBER P.S. /1 /2025 ()	
40	D-BLAPL/17483/2025	STATE OF ODISHA GAJADHAR MIRDHA VS	ASHISH RANJAN SAMAL VS	// RENGALI /231 /2024 ()	
41	D-BLAPL/17486/2025	STATE OF ODISHA SANKAR GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	// ASKA /319 /2025 ()	
42	D-BLAPL/17491/2025	STATE OF ODISHA SAMBIT RAY VS	BIBHUTI BHUSAN CHOUDHURY VS	// MARKAT NAGAR /97 /2025 ()	
43	D-BLAPL/17495/2025	STATE OF ODISHA ARABINDA MAHARA @ AUROBINDA MAHAR VS	DURGA PRASANNA MISHRA VS	// ANGUL TOWN /269 /2025 ()	
44	D-BLAPL/17498/2025	STATE OF ODISHA SUDARSAN KHEMUNDU @ MOTU VS	DIGAMBAR SETHI VS	// BOIPARIGUDA /188 /2021 ()	
45	D-BLAPL/17500/2025	STATE OF ODISHA CHOTU @ MIRZA ISHAM BAIG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// INFOCITY PS /299 /2024 () //	

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46	D-BLAPL/17502/2025	BULU @ ASHOK SENAPATI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MARKAT NAGAR /201 /2024 () //	
47	D-BLAPL/17506/2025	SHASAN @ SHASAN KUMAR PANI VS STATE OF ODISHA	BASUDEV PUJARI VS	R.UDAYAGIRI /28 /2023 () //	
48	D-BLAPL/17507/2025	PRAMOD PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /24 /2025 () //	
49	D-BLAPL/17513/2025	JITEN KUMAR BARIK VS STATE OF ODISHA	GIRIDHARI SINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /30 /2025 () //	
50	D-BLAPL/17516/2025	RATIKANTA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PATTAMUNDAI RURAL PS /288 /2024 () //	
51	D-BLAPL/17517/2025	SRIKUMAR NAYAK VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	JEYPORE VIGILANCE /20 /2025 () //	
52	D-BLAPL/17519/2025	PRAMOD ORAM VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 () //	AOR20220003065C202500008
53	D-BLAPL/17520/2025	MILU ALIAS MILUDHAR MUNDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //	AOR20220001390C202500040
54	D-BLAPL/17522/2025	SHRADHAKARA SAHOO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD20240000069C202500017
55	D-BLAPL/17524/2025	BABULA KALUNDIA VS STATE OF ODISHA	DEBASNAN DAS VS	KHUNTUNI /103 /2023 () //	
56	D-BLAPL/17525/2025	DEEPAK KHATUA VS STATE OF ODISHA	ASHOK DAS VS	KODALA /473 /2023 () //	
57	D-BLAPL/17526/2025	NITYANANDA PUROHIT	BIJAYA KUMAR RAGADA	BOUDH /233 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17527/2025	TARINI CHARANA MAHARANA	LAMBODAR ACHARI	SURADA /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17528/2025	PABITRA MIRDHA	BIJAYA KUMAR RAGADA	PURUNAKATAK /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17529/2025	BINAYAK GOUDA @ SILU @ BINAYAN GOUDA	LAMBODAR ACHARI	BHANJANAGAR /840 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17533/2025	SRINIBASH ALIAS SRINIVAS BAGHAR	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17534/2025	SHYAM ANIL NAIDU	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17535/2025	SRITAM KUMAR MEHER	MANASI MOHAPATRA	//	AOD20230000932C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17536/2025	UMESH AMAT	AKSHAYA KUMAR SAHOO	//	AOR20250000491C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/17537/2025	DEEPAK KUMAR SAHOO	PITAMBAR BEHERA	//	AOR20220003697C202500008
		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	
66	D-BLAPL/17538/2025	SAMARESH RANJAN DAS	SATYA NARAYAN MISHRA	//	AOR20220001615C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/23363/2025	SUJAY SANKAR KUNDU	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		SHANTILATA BISWAS		//	
68	D-CMP/23373/2025	DEBASHIS SINGH DEO	AMIT PRASAD BOSE	//	
		VS	VS	()	

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		DWARKADAS SHIVJI		//	
69	D-CMP/23379/2025	BRAJA KISHORE PRADHAN	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		SARASWATI PRADHAN		//	
70	D-CMP/23384/2025	SHANKAR SAHOO	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		SUJIT KUMAR SENAPATI		//	
71	D-CMP/23388/2025	GUMANI PARIJA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		SAKUNTALA PARIJA		//	
72	D-CMP/23405/2025	REBATI MOHAPATRA	BYOMOKESH SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
73	D-CMP/23439/2025	RABINDRA BEHERA	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
74	D-CONTC/23326/2025	BINAPANI MOHANTA	ADV.	//	
		VS	VS	0	
		SARAT CHANDRA SAHU, JUNIOR ENGINEER,ELE, MAYURBHANJ		//	
75	D-CONTC/23330/2025	RAMESH CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
76	D-CONTC/23334/2025	KAJAL RANI SINHA	ADV.	//	
		VS	VS	0	
		ASWATHY. S, COMMISSIONER- CUM-SECRETARY TO GOVT, BBSR		//	
77	D-CONTC/23338/2025	KARUNAKAR BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
78	D-CONTC/23340/2025	RABINARAYAN DASH	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
79	D-CONTC/23343/2025	JAYANTI BAL @ SHANTILATA PATRA	ADV.	//	
		VS	VS	0	
		SURENDRA BEHERA,SUPERINTENDING ENGINEER, RWS AND S CIRCLE, BBSR		//	

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80	D-CONTC/23344/2025	BAINSIDHAR SAMAL VS ANU GARG, I.A.S	ADV. VS	// 0 //	
81	D-CONTC/23345/2025	PABITRA MOHAN MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //	
82	D-CONTC/23348/2025	BASANTA KUMAR SAHOO VS ANU GARG, I.A.S	ADV. VS	// 0 //	
83	D-CONTC/23350/2025	SARAT KUMAR PANDA VS ASWATHY S, PRINCIPAL SECRETARY TO GOVT OF ODISHA, KHURDA	ADV. VS	// 0 //	
84	D-CONTC/23369/2025	NABAKISHORE DASH VS ANU GARG, I.A.S	ADV. VS	// 0 //	
85	D-CONTC/23374/2025	CHAKRADHAR DAS VS ANU GARG, I.A.S	ADV. VS	// 0 //	
86	D-CONTC/23375/2025	T. SANJAY PRADHAN VS DIBYAJYATI PARIDA, COLLECTOR, GANJAM	PRAVASH CHANDRA JENA VS	// 0 //	
87	D-CONTC/23378/2025	BIRABARA BEHERA VS ANU GARG, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/23383/2025	PRAVAKAR MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //	
89	D-CONTC/23385/2025	T.SANJAY PRADHAN VS DIBYAJYATI PARIDA, COLLECTOR, GANJAM	PRAVASH CHANDRA JENA VS	// 0 //	
90	D-CONTC/23387/2025	SIBARAM MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //	
91	D-CONTC/23392/2025	HARAMOHAN MISHRA	ADV.	//	

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		VS	VS	0	
		ANU GARG, I.A.S		//	
92	D-CONTC/23396/2025	SARAT CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
93	D-CONTC/23398/2025	DILESWAR MISHRA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
94	D-CONTC/23401/2025	JAGABANDHU TRIPATHY	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
95	D-CONTC/23404/2025	PRABHAT KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
96	D-CONTC/23406/2025	BUDHURAM DHAN	ADV	//	AOD20250000180C202500092
		VS	VS	0	
		USHA PADHI, PRINCIPAL SECRETARY, COMMERCE AND TRANSPORT DEPTT.		//	
97	D-CONTC/23411/2025	MADHUSUDAN MISHRA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
98	D-CONTC/23413/2025	SANTOSH KUMAR GARANAYAK	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
99	D-CONTC/23416/2025	HARIHAR BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
100	D-CONTC/23417/2025	SUJAN CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
101	D-CONTC/23420/2025	BENUDHAR SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
102	D-CONTC/23424/2025	SENHALATA TRIPATHY	ADV.	//	
		VS	VS	0	

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103	D-CONTC/23425/2025	ANU GARG, I.A.S DURGA PRASAD DASH VS	ADV. VS	// // ()	
104	D-CONTC/23430/2025	ANU GARG, I.A.S HARSA CHANDRA MISHRA VS	ADV. VS	// // ()	
105	D-CONTC/23433/2025	ANU GARG, I.A.S HARSA KUMAR SAMAL VS	ADV. VS	// // ()	
106	D-CONTC/23436/2025	ANU GARG, I.A.S BHABAGRAHI SAHOO VS	ADV. VS	// // ()	
107	D-CONTC/23438/2025	ANU GARG, I.A.S BIRANCHI NARAYAN MISHRA VS	ADV. VS	// // ()	
108	D-CONTC/23441/2025	ANU GARG, I.A.S SANKARSAN MISHRA VS	ADV. VS	// // ()	
109	D-CONTC/23442/2025	ANU GARG, I.A.S HARAMOHAN MISHRA VS	ADV. VS	// // ()	
110	D-CRLA/17394/2025	ANU GARG, I.A.S BAPI @ GYANARAJAN SAMANTARAY VS	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /136 /2025 ()	
111	D-CRLA/17416/2025	STATE OF ODISHA GOPAL BISWAS VS	PRADEEP KUMAR KUNDU VS	// //0 ()	
112	D-CRLA/17444/2025	STATE OF ODISHA BALUNKI BHATTA VS	BIPIN KUMAR NAYAK VS	// BALANGA /51 /2022 ()	
113	D-CRLA/17523/2025	STATE OF ODISHA KANHU KISHUR PANDA ALIAS KANHU KISHORE PANDA VS	Pradeep Kumar Das VS	// // ()	AOR20220001207C202500072

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114	D-CRLMC/17395/2025	SIDHARTHA PRADHAN@RAJA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /63 /2017 () //	
115	D-CRLMC/17397/2025	LALIT @ MOHAN THELA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /151 /2020 () //	
116	D-CRLMC/17398/2025	PRABHAT KUMAR ROUT VS SANGITA PARIDA	AJIT CHANDRA MOHAPATRA VS	/ /0 () //	
117	D-CRLMC/17401/2025	DEBENDRA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /79 /2018 () //	
118	D-CRLMC/17404/2025	JITU @ JITENDRA MOHAPATRA VS STATE OF ODISHA	SRIKANTA PANDA VS	NAYAPALLI P.S. /333 /2010 () //	
119	D-CRLMC/17408/2025	BUDU ALONG @ ALANG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MATHILI /6 /2018 () //	
120	D-CRLMC/17414/2025	DEBENDRA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /80 /2018 () //	
121	D-CRLMC/17423/2025	PRAHALLAD BEHERA VS STATE OF ODISHA	GANGADHAR SAMAL VS	/ /0 () //	
122	D-CRLMC/17424/2025	SANJIT PANDA VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR TOWN /5 /2011 () //	
123	D-CRLMC/17429/2025	DAMBARU BHUMIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /111 /2019 () //	
124	D-CRLMC/17434/2025	BUDHEI MOHANTY VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	DERABIS /51 /2025 () //	
125	D-CRLMC/17443/2025	MEHRA @ DUKHABANDHU DEHURY	ASUTOSH TRIPATHY	RENGALI DAM SITE /23 /2015	AOR20220001648C202500059

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/17453/2025	CHANDRA BHANU NAYAK	SURYAKANTA DWIBEDI	JHARIGAM /171 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/17458/2025	KESHAB PRUSTY	SATYABRATA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/17471/2025	RINCON NARAYANAN	LAXMIPRIYA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/17490/2025	SWARNAPRAVA SAHOO	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		SUPDT. OF POLICE, BOLANGIR		//	
130	D-CRLMP/17440/2025	VICTIM	SOUGAT DASH	RAIRANGPUR TOWN /99 /2025	AOD2024000012C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/17463/2025	PRAVAT KUMAR SETHY	SOUBHAGYA CHANDRA DEVDASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/17465/2025	SK.MUSLIM	SATYAJEET SINGH	/ /0	
		VS	VS	()	
		HAREKRUSHNA DAS		//	
133	D-CRLMP/17468/2025	ASIS DALAI	AKHAYA BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/17482/2025	ANURADHA SWAIN	JAGAJIBAN PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/17485/2025	SUBASH PRADHAN	AFRAAZ SUHAIL	CHANDANPUR /78 /1997	AOD20240000544C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-MACA/23332/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,KHORDHA	HADAM ALI KHAN	/ /	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/23337/2025	BHARATI PRAVA ACHARYA MANAGER( LEGAL), M/S. ORIENTAL INSURANCE CO. LTD., BBSR VS SMRUTI RANJAN ROUT	ADAM ABIS KHAN VS	// // 0	
138	D-RPFAM/23397/2025	RANJAN KUMAR SETHY VS SASMITA SETHY	HRUDANANDA MOHAPATRA VS	// // 0	
139	D-RSA/23381/2025	AKSHAYA AJRAMBAR NAYAK VS RAMADEVI NAYAK	AMIT PRASAD BOSE VS	// // 0	
140	D-RSA/23409/2025	JOGESWARI DEHURY VS POULASTI CHARAN SAHU	JYOTI RANJAN DEO VS	// // 0	AOR20220001593C202500040
141	D-RVWPET/23486/2025	SRIDHAR SWAIN AND OTHERS VS STATE OF ODISHA AND OTHERS	SAMARENDRA BEURA VS	// // 0	AOR20220001771C202500020
142	D-STREV/23454/2025	M/S DINESH TRADING COMPANY VS COMMISSIONER OF COMMERCIAL TAXES	Jyoti Ranjan Behera VS	// // 0	AOR20220001586C202500049
143	D-TRP(C)/23389/2025	CHIRANJIBI MISHRA VS MANALY PANI	DEBARAJ MOHANTY VS	// // 0	
144	D-TRP(C)/23393/2025	CHIRANJIBI MISHRA VS MANALY PANI	DEBARAJ MOHANTY VS	// // 0	
145	D-WA/23356/2025	SWAPNA SAGAR BARIK VS UNION OF INDIA	SIDHESWAR MALLIK VS	// // 0	
146	D-WA/23399/2025	TRIBIKRAM RANA VS COLLECTOR, KALAHANDI	SURYAKANTA DASH VS	// // 0	
147	D-WA/23410/2025	TRIBIKRAM RANA VS COLLECTOR , KALAHANDI	SURYAKANTA DASH VS	// // 0	

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148	D-WA/23419/2025	TRIBIKRAM RANA VS COLLECTOR, KALAHANDI	SURYAKANTA DASH VS	// 0 //	
149	D-WA/23435/2025	TRIBIKRAM RANA VS COLLECTOR, KALAHANDI	SURYAKANTA DASH VS	// 0 //	
150	D-WP(C)/23320/2025 WP(C)/16036/2025	MURARI NARAYAN GUPTA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
151	D-WP(C)/23321/2025	RANJAN KUMAR SAHOO VS DIST.MAGISTRATE CUTTACK	SWARUP KUMAR PATNAIK VS	// 0 //	
152	D-WP(C)/23322/2025	SOUDAMINI SAMAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
153	D-WP(C)/23323/2025	GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCE COLLEGE VS STATE OF ODISHA	DEBAPALLI PANI VS	// 0 //	
154	D-WP(C)/23324/2025	AMBIKA SAMAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
155	D-WP(C)/23325/2025	M/S AAR PEE STEELS VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
156	D-WP(C)/23327/2025	BANITA PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
157	D-WP(C)/23328/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
158	D-WP(C)/23329/2025	NATABAR NAYAK VS RASANANDA MAJHI	PRAMOD CHANDRA SEJPADA VS	// 0 //	
159	D-WP(C)/23331/2025	M/S AAR PEE STEELS	BHABANI PRASAD MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
160	D-WP(C)/23333/2025	SUDHARANI DASH	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/23335/2025	SURESH TRIPATHY	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
162	D-WP(C)/23336/2025	PRABHATI NAYAK	KARUNAKAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/23339/2025	SANJIDA BEGUM	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE CT AND GST OFFICER, NAYAGARH CIRCLE, NAYAGARH		//	
164	D-WP(C)/23341/2025	JAYADEV MOHARANA	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/23342/2025	M/S TEJAS ENGINEERING INFRA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA		//	
166	D-WP(C)/23346/2025	PRABIR KUMAR ROUT	PRABODHA CHANDRA NAYAK	//	
		VS	VS	0	
		THE COMMISSIONER OF (C.T. AND G.S.T.), ODISHA, CUTTACK		//	
167	D-WP(C)/23347/2025	LINGARAJ PANDA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/23349/2025	MANORANJAN SAHOO	SRIKHETRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/23351/2025	MD HABIBULLAH KHAN	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/23352/2025	SARAT KUMAR NAYAK	KEDAR CHANDRA SARANGI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/23353/2025	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR LILI SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0 //	
172	D-WP(C)/23354/2025	MD HABIBULLAH KHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
173	D-WP(C)/23355/2025	RAMESH KAITA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
174	D-WP(C)/23357/2025	PRAHALLAD NAIK VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //	
175	D-WP(C)/23358/2025	ABHISEK @ ABHISHEK KUMAR VS LALIT SHARMA	BISWAJIT NAYAK VS	// 0 //	
176	D-WP(C)/23359/2025	SIBARAM UPADHYAYA VS AXIS BANK LTD., ASSETS SALES CENTER, BBSR	JANAKI KANTA MAHAPATRA VS	// 0 //	
177	D-WP(C)/23360/2025	AMIYA RANJAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
178	D-WP(C)/23361/2025	SARBESWAR SINGH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
179	D-WP(C)/23362/2025	YAGESWAR PANDA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //	
180	D-WP(C)/23364/2025	KHURSID ALI KHAN @ KHUSRAT ALI KHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
181	D-WP(C)/23365/2025	SANANDA PADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	

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182	D-WP(C)/23366/2025	TUNTUN SINGH VS STATE OF ORISSA	SURESH KUMAR JENA VS	// 0 //	
183	D-WP(C)/23367/2025	BHAGABAN CHANDRA NAYAK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
184	D-WP(C)/23368/2025	SITAMANI DEY VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //	
185	D-WP(C)/23370/2025	REEMA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
186	D-WP(C)/23371/2025	SWETA SALONI SWAIN VS STATE OF ODISHA	BISIKESAN PRADHAN VS	// 0 //	
187	D-WP(C)/23372/2025 WP(C)/16023/2025	DAYANIDHI ROUTRAY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //	AOD20240000806C202500023
188	D-WP(C)/23376/2025	ASIT KUMAR ROUT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	
189	D-WP(C)/23377/2025	I SAILAJA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
190	D-WP(C)/23380/2025	SAHADEB NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //	
191	D-WP(C)/23382/2025	MANORANJAN PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
192	D-WP(C)/23386/2025	SOBHAKAR NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //	
193	D-WP(C)/23390/2025	SURESH KUMAR MALLIK	SURESH KUMAR JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/23391/2025	RATNAKAR NAYAK	SUBRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/23394/2025	ANTARYAMI PATRA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/23395/2025	RASMI RANJAN SETHY	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500019
		VS	VS	0	
		UNION OF INDIA		//	
197	D-WP(C)/23400/2025	UMAKANTA DHAL	SUBRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/23402/2025	M/S GCD COUNSTRUCTION PVT LTD	SIDHANT DWIBEDI	//	AOR20220001213C202500029
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/23403/2025	PRATIVA ACHARYA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/23407/2025	MANINIPRAVA DASH	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/23408/2025	SULOCHANA PARIDA	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/23412/2025	RASHMIRANI DORA	BISWA RANJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/23414/2025	SURENDRA NATH NAIK	ARIJEET MISHRA	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS BBSR		//	
204	D-WP(C)/23415/2025	BASUDEV SAHU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/23418/2025	THE ADDITIONAL REGIONAL TRANSPORT OFFICER, BARBIL, KEONJHAR SIBARAM SATAPATHY @ SHIVRAM SATPATH VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// // 0 //	
206	D-WP(C)/23421/2025	TAPAS RAUT VS STATE OF ODISHA	SIDHANT DAS VS	// // 0 //	
207	D-WP(C)/23422/2025	ASHOK KUMAR DASH VS UNION OF INDIA	AMIT PRASAD BOSE VS	// // 0 //	
208	D-WP(C)/23423/2025	HEMANTA KUMAR SHARMA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// // 0 //	AOR20220001380C202500020
209	D-WP(C)/23426/2025	RENU DEVI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// // 0 //	AOD20220003081C202500020
210	D-WP(C)/23427/2025	PUSKAR CHANDRA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // 0 //	
211	D-WP(C)/23428/2025	BALARAM JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	AOD20250000180C202500093
212	D-WP(C)/23429/2025	T.SACHIN SUBUDHI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// // 0 //	
213	D-WP(C)/23431/2025	KASHINATH HIGHER SECONDARY SCHOOL, KAIPADA, VS REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR	DR. JITENDRA KUMAR LENKA VS	// // 0 //	
214	D-WP(C)/23432/2025	CHITA RANJAN ROUT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // 0 //	
215	D-WP(C)/23434/2025	PARAMANANDA CHOUDHURY VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// // 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-WP(C)/23437/2025	M/S DASH SUPPLIES VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
217	D-WP(C)/23440/2025	JAYARAM PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
218	D-WP(C)/23443/2025	PRASANNA KUMAR SAHOO VS NATIONAL HORTICULTURE BOARD, MINISTRY OF AGRICULTURE, GOVT OF INDIA	NIRMAL CHANDRA MOHANTY VS	// 0 //	
219	D-WP(C)/23444/2025	BIKASH CHANDRA PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
220	D-WP(C)/23445/2025	HIMANSHU NAYAK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
221	D-WP(C)/23446/2025	SANCHARI MUNDARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
222	D-WP(C)/23447/2025	AASHISH YADAV VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// 0 //	
223	D-WP(C)/23448/2025	ANIRUDHA MANGAL VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
224	D-WP(C)/23449/2025	LAXMIPRIYA PALAI VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// 0 //	
225	D-WP(C)/23450/2025	SANJAY KUMAR NANDA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //	
226	D-WP(C)/23451/2025	PRAMILA BARIK VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //	
227	D-WP(C)/23452/2025	AJAYA KUMAR SAHOO	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/23453/2025	HARIKRUSHNA NAYAK	BABITA KUMARI PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/23455/2025	KAILASH CHANDRA SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
230	D-WP(C)/23456/2025	SANTOSH KUMAR ROUSTRAY	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/23457/2025	DR. SANGRAM DASH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/23458/2025	KALI CHARAN NAYAK	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/23459/2025	RAMA KRUSHNA BEHERA	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
234	D-WP(C)/23460/2025	PRADEEP KUNWAR	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/23461/2025	SARAT CHANDRA SAHOO	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/23462/2025	BHIKARI CHARAN PRADHAN	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		COLLECTOR, NABARANGPUR		//	
237	D-WP(C)/23463/2025	SANKAR KUMAR NAHAK	AMIT KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/23464/2025	BHAGIRATHI NAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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239	D-WP(C)/23465/2025	UNION OF INDIA CHANDAN KUMAR MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
240	D-WP(C)/23466/2025	KANAKALATA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
241	D-WP(C)/23467/2025	MISSION SHAKTI MAHILA MAHASANGHA DELANG VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
242	D-WP(C)/23468/2025	PRABHASINI PANIGRAHY VS MAN MOHAN PANIGRAHY	SIBA SANKAR SAMANTARAY VS	// 0 //	
243	D-WP(C)/23469/2025	RASHMI RANJAN DASH VS ODISHA STATE HUMAN RIGHTS COMMISSION BBSR	RAKESH BEHERA VS	// 0 //	
244	D-WP(C)/23470/2025	M S SAHOO SUPPLY AGENCY VS UNION OF INDIA	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202500019
245	D-WP(C)/23471/2025	PRADEEP MALLICK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
246	D-WP(C)/23472/2025	M S SAHOO SUPPLY AGENCY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202500020
247	D-WP(C)/23473/2025	M/S SAHOO SUPPLY AGENCY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202500021
248	D-WP(C)/23474/2025	M/S SAHOO SUPPLY AGENCY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202500022
249	D-WP(C)/23475/2025	BIDYADHAR MANDAL VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	

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250	D-WP(C)/23476/2025	JOGENDRA KUMAR BEHERA VS STATE OF ODISHA	ASIM KUMAR DASH VS	// () //	
251	D-WP(C)/23477/2025	BIRAT CHANDRA DAGARA VS UNION OF INDIA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202500037
252	D-WP(C)/23478/2025	SHAIK BOKHARI VS BRANCH MANAGER, ICICI, RAYAGADA	TUKUNA KUMAR MISHRA VS	// () //	
253	D-WP(C)/23479/2025	ARUPANANDA GOSWAMY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //	
254	D-WP(C)/23480/2025	KALA SURESH PATRO VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202500048
255	D-WP(C)/23481/2025	PRASANTA KUMAR KHATUA VS BRANCH MANAGER MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD	KUNJA SUNDAR DAS VS	// () //	
256	D-WP(C)/23482/2025	BIRAT CHANDRA DAGARA VS UNION OF INDIA	Asim Kumar Dash VS	// () //	AOR20220001593C202500036
257	D-WP(C)/23483/2025	BIRAT CHANDRA DAGARA VS UNION OF INDIA	Asim Kumar Dash VS	// () //	AOR20220001593C202500038
258	D-WP(C)/23484/2025	AJTT KUMAR BISWAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
259	D-WP(C)/23485/2025	ARYA ADYASHA SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
260	D-WPCRL/17494/2025	BARENDRA NANDI @ BARENDRA KUMAR NANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
261	D-ABLAPL/17388/2025	SOUDAMINI PRADHAN	RONIT GHOSH	N.T.P.C. /102 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/17391/2025	KUMAR GOURAB CHANDRA PRADHAN	RONIT GHOSH	N.T.P.C. /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/17396/2025	GURU PRASAD MISHRA	PUSPAMITRA MOHAPATRA	CAPITAL P.S. /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/17400/2025	BABAJI SAHOO	ASHOK KUMAR SASMAL	JAGATPUR /386 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/17406/2025	JAGAN DAKUA	SAYANTAN PANDA	NAYAPALLI P.S. /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/17409/2025	AKASH BEHERA	PRAMOD KUMAR JENA	RASGOBINDPUR /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/17411/2025	BHAGABAN PRADHAN	PRAMOD KUMAR JENA	BANGRIPOSI /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/17415/2025	SATYA PRAKASH HATI @ HAPPY	BIJAY KUMAR BEHERA	BADAGODA P.S. /287 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/17417/2025	PITAMBAR GOCHHAYAT	PRAMOD KUMAR JENA	BALIAPAL /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/17419/2025	SUSANTA SEKHAR TIADI	LAXMIDHAR MAHAPATRA	KAPTIPADA /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/17422/2025	KOLLANA PRASANTHI	SUJIT KUMAR PATNAIK	MANCHESWAR P.S. /205 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/17426/2025	ASHOK KUMAR SAHU	BIRENDRA KUMAR PARDHI	BARIPADA TOWN /745 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/17428/2025	STATE OF ODISHA KAILASH NAYAK VS	ARIJEET MISHRA VS	// BOIPARIGUDA /53 /2025 ()	
274	D-ABLAPL/17431/2025	STATE OF ODISHA S.K. NASIRUDDIN VS	ASIT KUMAR JENA VS	// BADACHANA /177 /2025 ()	
275	D-ABLAPL/17432/2025	STATE OF ODISHA BASUDEB PAL VS	ASIT KUMAR JENA VS	// TALASARI MARINE /49 /2025 ()	
276	D-ABLAPL/17435/2025	STATE OF ODISHA SUMIT SAHIL NAYAK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /199 /2025 ()	
277	D-ABLAPL/17438/2025	STATE OF ODISHA MD. NASARTULLA VS	PRAVASH CHANDRA JENA VS	// TIGIRIA /38 /2023 ()	
278	D-ABLAPL/17439/2025	STATE OF ODISHA PRIYADARSHAN PATTANAİK @ PATTNAİK VS	KULDEEP MOHANTY VS	// KHANDAPARA /107 /2025 ()	AOD20240000012C202500117
279	D-ABLAPL/17441/2025	STATE OF ODISHA RANJIT DAS VS	ARIJEET MISHRA VS	// CHANDABALI /314 /2024 ()	
280	D-ABLAPL/17445/2025	STATE OF ODISHA GITANJALI SARANGI VS	AMBIKA PRASAD MISHRA VS	// CUTTACK VIGILANCE /14 /2025 ()	AOD20240000581C202500080
281	D-ABLAPL/17447/2025	STATE OF ODISHA(VIG.) P.VENKATESWAR RAO VS	BISWARANJAN DALAI VS	// PADWA /59 /2025 ()	AOR20220003722C202500091
282	D-ABLAPL/17455/2025	STATE OF ODISHA AJAYA KUMAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// RAJGANGPUR /151 /2025 ()	
283	D-ABLAPL/17456/2025	STATE OF ODISHA UMESH KUMAR PANGI VS	PRASANTA KUMAR SAHOO VS	// NANDAPUR /32 /2022 ()	
		STATE OF ODISHA		//	

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**FILING REPORT AS ON :10/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/17459/2025	S.K.MASTAN @ SHEIK MASTAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /48 /2025 () //	
285	D-ABLAPL/17460/2025	SUJIT KUMAR PAIKERA @ BITU VS STATE OF ODISHA	DEBA KUMAR RATH VS	CHANDANPUR /115 /2025 () //	
286	D-ABLAPL/17461/2025	SAMBIT MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /174 /2025 () //	
287	D-ABLAPL/17474/2025	BIKRAM TARAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	TANGI (KHURDA) /380 /2025 () //	AOR20220004106C202500096
288	D-ABLAPL/17475/2025	NIRANJAN DASH @ SAGAR DASH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /566 /2024 () //	
289	D-ABLAPL/17476/2025	JITU BISHI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BHEDEN /65 /2025 () //	AOR20250000161C202500027
290	D-ABLAPL/17477/2025	PRIYARANJAN SAHU @ PRIYARANJAN KHUNTIA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHARATPUR PS /306 /2025 () //	AOR20220001390C202500041
291	D-ABLAPL/17478/2025	SANJEEB SAHOO VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /151 /2025 () //	AOR20220003422C202500067
292	D-ABLAPL/17479/2025	KANHA MAJHI @ MUNA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /219 /2023 () //	
293	D-ABLAPL/17481/2025	PRASANTA SAHU @ PRASHANTA SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /371 /2025 () //	AOR20220001558C202500113
294	D-ABLAPL/17484/2025	SUDEV @ SUDHAB SANA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	/ /0 () //	
295	D-ABLAPL/17487/2025	JAGADISH MOHAPATRA @ JAGDISH MOHAPATRA @ JAGDISH MOHAPATRA	SAHAYAN NARAYAN MISHRA 4	MAHANGA /149 /2025	AOR20220001615C202500113

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/17488/2025	SITU RAJ	ARIJEET MISHRA	BIRIDI PS /232 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/17489/2025	SUNIL SAHU	BIPLAB KUMAR DASH	PADMAPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/17492/2025	PRAMOD KUMAR ADHIKARI	MIHIR KANTA RATH	JANKIA P.S. /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/17493/2025	PRITHIRAJ @ PRITHIVIRAJ SINGH	AMIT PRASAD BOSE	BAREIPALI /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/17496/2025	SUSANTA KUMAR JENA	PRASANTA KUMAR NANDA	MAHILA P.S.(BBSR) /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/17497/2025	SWAGAT MOHARANA	AJAYA KUMAR MOHARANA	CHAULIAGANJA /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/17499/2025	KEDAR PARIDA	DEBASISH SAMAL	DHAMNAGAR /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/17501/2025	RAHUL BHOI	BIDESHI KUMAR GHADEI	GOBINDAPUR /110 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/17503/2025	BANTI PALEI @ PRAVASH KUMAR PALAI @ BUNTYSANJAYA KUMAR DAS		BALUGAON P.S. /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/17504/2025	PRASANNA MALLIK @ ROUL	BIBHUTI KESHARI BISWAL	KANPUR /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/17505/2025	BIPIN PRADHAN	SANJAYA KUMAR DAS	BALUGAON P.S. /150 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/17508/2025	STATE OF ODISHA SUJIT PAIKARAY VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /382 /2025 ()	
308	D-ABLAPL/17509/2025	STATE OF ODISHA BASUDEB BEHERA @ KALU BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /382 /2025 ()	
309	D-ABLAPL/17510/2025	STATE OF ODISHA BINODINI PATEL @ NAYAK VS	MANOJ KUMAR MOHANTY VS	// SAMBALPUR VIGILANCE /65 /2019 ()	
310	D-ABLAPL/17511/2025	STATE OF ODISHA(VIG.) BIDYADHARA BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /383 /2025 ()	
311	D-ABLAPL/17512/2025	STATE OF ODISHA SINU PATRA VS	JYOTIRMAYA SAHOO VS	// BUGUDA /217 /2025 ()	
312	D-ABLAPL/17514/2025	STATE OF ODISHA SENAPATI HERNA VS	JNYANANANDA PANDA VS	// KEGAON /89 /2025 ()	
313	D-ABLAPL/17515/2025	STATE OF ODISHA PRIYARANJAN BHUYAN VS	RUCHI RAJGARHIA VS	// /0 ()	
314	D-ABLAPL/17518/2025	STATE OF ODISHA SANATAN JENA VS	SURYAKANTA DASH VS	// BAIDESWAR /101 /2025 ()	
315	D-ABLAPL/17521/2025	STATE OF ODISHA JAGANNATH SINGH VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA /117 /2025 ()	
316	D-ABLAPL/17530/2025	STATE OF ODISHA KAMALA PANDA VS	SATYA NARAYAN MISHRA 4 VS	// SIMULIA /294 /2025 ()	AOR20220001615C202500115
317	D-ABLAPL/17531/2025	STATE OF ODISHA PABIN PALEI ALIAS PRABIN PALEI VS State Of Odisha	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202500101

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-ABLAPL/17532/2025	SUMANTA MAJHI VS STATE OF ODISHA	Mallick bebrat smrutiranjana VS	// () //	AOD20220004450C202500013

# ORISSA HIGH COURT

MISC CASES FILED on :10/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/21042/2025 STREV/ /	M/S. SAIL, SUNDERGARH MP	BHABANI SANKAR DAS	24/2025
2	D-TRP(C)/23389/2025 TRP(C)/ /	CHIRANJIBI MISHRA MP	DEBARAJ MOHANTY	187/2025
3	D-TRP(C)/23393/2025 TRP(C)/ /	CHIRANJIBI MISHRA MP	DEBARAJ MOHANTY	188/2025
4	D-RPFAM/23397/2025 RPFAM/ /	RANJAN KUMAR SETHY MP	HRUDANANDA MOHAPATRA	252/2025
5	D-RPFAM/13775/2025 RPFAM/96/2025	BHIKARI CHARAN DAS MP	DR. BINODA KUMAR MISHRA	253/2025
6	D-CRLREV/17485/2025 CRLREV/ /	SUBASH PRADHAN MP	AFRAAZ SUHAIL	448/2025
7	D-CRLREV/17485/2025 CRLREV/ /	SUBASH PRADHAN MP	AFRAAZ SUHAIL	449/2025
8	D-BLAPL/17300/2025 BLAPL/ /	BHAKTANATH HARIJAN @ TONY MP	RAJIB RATH	684/2025
9	D-BLAPL/14219/2025 BLAPL/5160/2025	BIBASCHA KANHAR MP		685/2025
10	D-RSA/42834/2024 RSA/359/2024	SABITA PATEL MP	AJAYA KUMAR NANDA	820/2025
11	D-RSA/19465/2025 RSA/ /	PADMALOCHAN ROUT MP	DWARIKA PRASAD MOHANTY	821/2025
12	D-RSA/23381/2025 RSA/ /	AKSHAYA AJRAMBAR NAYAK MP	AMIT PRASAD BOSE	822/2025
13	D-RSA/23381/2025 RSA/ /	AKSHAYA AJRAMBAR NAYAK MP	AMIT PRASAD BOSE	823/2025
14	D-CMP/37830/2024 CMP/984/2024	MANU JANI MP		893/2025
15	D-CMP/19374/2025 CMP/ /	SREEDHAR NANDA MP	DWARIKA PRASAD MOHANTY	894/2025
16	D-CMP/23363/2025 CMP/ /	SUJAY SANKAR KUNDU MP	PRASANTA KUMAR SATAPATHY	895/2025
17	D-CMP/23373/2025 CMP/ /	DEBASHIS SINGH DEO MP	AMIT PRASAD BOSE	896/2025
18	D-CMP/23439/2025 CMP/ /	RABINDRA BEHERA MP	SANJAY KUMAR DAS	897/2025
19	D-ABLAPL/1655/2025 ABLAPL/705/2025	HEMANT @ HEMANTA KUMAR SENAPATI MP		1116/2025
20	D-ABLAPL/36432/2024 ABLAPL/14007/2024	SRIKANTA DIGAL MP	SURYAKANTA DWIBEDI	1117/2025
21	D-ABLAPL/16777/2024 ABLAPL/5855/2024	GOBINDA KRADIKA MP		1118/2025
22	D-CRLMC/17398/2025 CRLMC/ /	PRABHAT KUMAR ROUT MP	AJIT CHANDRA MOHAPATRA	1497/2025
23	D-CRLMC/17424/2025 CRLMC/ /	SANJIT PANDA MP	MITHUN DAS	1498/2025
24	D-CRLMC/17453/2025 CRLMC/ /	CHANDRA BHANU NAYAK MP	SURYAKANTA DWIBEDI	1499/2025
25	D-MACA/23332/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD MP	ABHINAV K HAN	1516/2025
26	D-MACA/23337/2025	MANAGER( LEGAL), M/S. ORIENTAL INSURANCE CO. LTD	ABHINAV K HAN	

	MACA/ /	MP		1517/2025
27	D-CRLA/286/2023 CRLA/286/2023	GANESH PRADHAN MP	UDIT RANJAN JENA	1565/2025
28	D-CRLA/17416/2025 CRLA/ /	GOPAL BISWAS MP	PRADEEP KUMAR KUNDU	1566/2025
29	D-CRLA/17416/2025 CRLA/ /	GOPAL BISWAS MP	PRADEEP KUMAR KUNDU	1567/2025
30	D-CRLA/17444/2025 CRLA/ /	BALUNKI BHATTA MP	BIPIN KUMAR NAYAK	1568/2025
31	D-CRLA/17444/2025 CRLA/ /	BALUNKI BHATTA MP	BIPIN KUMAR NAYAK	1569/2025
32	D-CRLA/1206/2022 CRLA/1206/2022	KUNDU HEMBRAM@LAXMAN MAJHI MP	SURYAKANTA DWIBEDI	1570/2025
33	D-WA/23141/2025 WA/937/2025	PRATIMA PRADHAN MP	DEEPALI MAHAPATRA	2843/2025
34	D-WA/23152/2025 WA/938/2025	PUSPA SHARMA MP	DEEPALI MAHAPATRA	2844/2025
35	D-WA/23157/2025 WA/939/2025	SUSHILA DASH MP	DEEPALI MAHAPATRA	2845/2025
36	D-WA/23147/2025 WA/940/2025	TARUN BALLAV MISHRA MP	DEEPALI MAHAPATRA	2846/2025
37	D-WA/23257/2025 WA/942/2025	ASHOK KUMAR DASH MP	DEEPALI MAHAPATRA	2847/2025
38	D-WA/23261/2025 WA/943/2025	ANITA HANDA MP	DEEPALI MAHAPATRA	2848/2025
39	D-WA/23267/2025 WA/944/2025	INDIRA DASH MP	DEEPALI MAHAPATRA	2849/2025
40	D-WA/23270/2025 WA/945/2025	DASARI LINGARAJ DORA MP	DEEPALI MAHAPATRA	2850/2025
41	D-WA/23276/2025 WA/946/2025	HARIPRIYA BERIHA MP	DEEPALI MAHAPATRA	2851/2025
42	D-WA/23399/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2852/2025
43	D-WA/23410/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2853/2025
44	D-WA/23410/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2854/2025
45	D-WA/23419/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2855/2025
46	D-WA/23419/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2856/2025
47	D-WA/23435/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2857/2025
48	D-WA/23435/2025 WA/ /	TRIBIKRAM RANA MP	SURYAKANTA DASH	2858/2025
49	D-WP(C)/18920/2025 WP(C)/12897/2025	MADHUSMITA SWAIN MP	SHASHI BHUSAN JENA	9683/2025
50	D-WP(C)/23320/2025 WP(C)/16036/2025	MURARI NARAYAN GUPTA MP	SAILABALA JENA	9684/2025
51	D-WP(C)/23321/2025 WP(C)/ /	RANJAN KUMAR SAHOO MP	SWARUP KUMAR PATNAIK	9685/2025
52	D-WP(C)/23322/2025 WP(C)/ /	SOUDAMINI SAMAL MP	SAROJA KANTA SAMAL	9686/2025
53	D-WP(C)/23324/2025 WP(C)/ /	AMBIKA SAMAL MP	SAROJA KANTA SAMAL	9687/2025
54	D-WP(C)/35980/2023 WP(C)/35980/2023	BIBHUTI BHUSAN SAHOO MP		9688/2025
55	D-WP(C)/23325/2025 WP(C)/ /	M/S AAR PEE STEELS MP	BHABANI PRASAD MOHANTY	9689/2025
56	D-WP(C)/23327/2025 WP(C)/ /	BANITA PANDA MP	SAROJA KANTA SAMAL	9690/2025
57	D-WP(C)/23328/2025 WP(C)/ /	KRUSHNA CHANDRA SAHOO MP	BIBHUTI BHUSAN SWAIN	9691/2025

58	D-WP(C)/23329/2025 WP(C)/ /	NATABAR NAYAK MP	PRAMOD CHANDRA SEJPADA	9692/2025
59	D-WP(C)/23331/2025 WP(C)/ /	M/S AAR PEE STEELS MP	BHABANI PRASAD MOHANTY	9693/2025
60	D-WP(C)/23335/2025 WP(C)/ /	SURESH TRIPATHY MP	BHABANI PRASAD MOHANTY	9694/2025
61	D-WP(C)/23336/2025 WP(C)/ /	PRABHATI NAYAK MP	KARUNAKAR NAYAK	9695/2025
62	D-WP(C)/23339/2025 WP(C)/ /	SANJIDA BEGUM MP	BHABANI PRASAD MOHANTY	9696/2025
63	D-WP(C)/23346/2025 WP(C)/ /	PRABIR KUMAR ROUT MP	PRABODHA CHANDRA NAYAK	9697/2025
64	D-WP(C)/23353/2025 WP(C)/ /	LILI SAHOO MP	SAROJA KANTA SAMAL	9698/2025
65	D-WP(C)/23352/2025 WP(C)/ /	SARAT KUMAR NAYAK MP	KEDAR CHANDRA SARANGI	9699/2025
66	D-WP(C)/23358/2025 WP(C)/ /	ABHISEK @ ABHISHEK KUMAR MP	BISWAJIT NAYAK	9700/2025
67	D-WP(C)/23360/2025 WP(C)/ /	AMIYA RANJAN PRADHAN MP	DURGESH NARAYAN RATH	9701/2025
68	D-WP(C)/23361/2025 WP(C)/ /	SARBESWAR SINGH MP	BIBEKANANDA MAHAPATRA	9702/2025
69	D-WP(C)/23359/2025 WP(C)/ /	SIBARAM UPADHYAYA MP	JANAKI KANTA MAHAPATRA	9703/2025
70	D-WP(C)/23364/2025 WP(C)/ /	KHURSID ALI KHAN @ KHUSRAT ALI KHAN MP	BIBEKANANDA MAHAPATRA	9704/2025
71	D-WP(C)/23365/2025 WP(C)/ /	SANANDA PADHAN MP	DURGESH NARAYAN RATH	9705/2025
72	D-WP(C)/23366/2025 WP(C)/ /	TUNTUN SINGH MP	SURESH KUMAR JENA	9706/2025
73	D-WP(C)/23370/2025 WP(C)/ /	REEMA DASH MP	DURGESH NARAYAN RATH	9707/2025
74	D-WP(C)/23371/2025 WP(C)/ /	SWETA SALONI SWAIN MP	BISIKESAN PRADHAN	9708/2025
75	D-WP(C)/23376/2025 WP(C)/ /	ASIT KUMAR ROUT MP	PRABODHA CHANDRA NAYAK	9709/2025
76	D-WP(C)/23377/2025 WP(C)/ /	I SAILAJA MP	DURGESH NARAYAN RATH	9710/2025
77	D-WP(C)/23372/2025 WP(C)/16023/2025	DAYANIDHI ROUSTRAY MP	LINGARAJ MOHANTY	9711/2025
78	D-WP(C)/23382/2025 WP(C)/ /	MANORANJAN PATEL MP	DURGESH NARAYAN RATH	9712/2025
79	D-WP(C)/23390/2025 WP(C)/ /	SURESH KUMAR MALLIK MP	SURESH KUMAR JENA	9713/2025
80	D-WP(C)/23394/2025 WP(C)/ /	ANTARYAMI PATRA MP	SUSHANTA KUMAR MISHRA	9714/2025
81	D-WP(C)/23407/2025 WP(C)/ /	MANINIPRAVA DASH MP	SWARUP KUMAR PATNAIK	9715/2025
82	D-WP(C)/23407/2025 WP(C)/ /	MANINIPRAVA DASH MP	SWARUP KUMAR PATNAIK	9716/2025
83	D-WP(C)/23412/2025 WP(C)/ /	RASHMIRANI DORA MP	BISWA RANJAN DAS	9717/2025
84	D-WP(C)/23311/2025 WP(C)/ /	RABINDRA KUMAR PANDA MP	AISM KUMAR DASH	9718/2025
85	D-WP(C)/23415/2025 WP(C)/ /	BASUDEV SAHU MP	BIJAYA KUMAR BEHERA 1	9719/2025
86	D-WP(C)/23418/2025 WP(C)/ /	SIBARAM SATAPATHY @ SHIVRAM SATPADA MP	ADHIRAJ MOHANTY	9720/2025
87	D-WP(C)/23421/2025 WP(C)/ /	TAPAS RAUT MP	SIDHANT DAS	9721/2025
88	D-WP(C)/23422/2025 WP(C)/ /	ASHOK KUMAR DASH MP	AMIT PRASAD BOSE	9722/2025
89	D-WP(C)/23429/2025	T.SACHIN SUBUDHI	ADHIRAJ MOHANTY	

	WP(C)/ /	MP		9723/2025
90	D-WP(C)/23312/2025	M/S RANJAN KUMAR PRADHAN	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		9724/2025
91	D-WP(C)/23432/2025	CHITA RANJAN ROUT	PRAVAT KUMAR NAYAK	
	WP(C)/ /	MP		9725/2025
92	D-WP(C)/23434/2025	PARAMANANDA CHOUDHURY	GOPAL PRASAD JENA	
	WP(C)/ /	MP		9726/2025
93	D-WP(C)/23317/2025	M/S SRIRAM AGENCY	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		9727/2025
94	D-WP(C)/23440/2025	JAYARAM PARIDA	PARSURAM PANDA	
	WP(C)/ /	MP		9728/2025
95	D-WP(C)/23444/2025	BIKASH CHANDRA PANDA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		9729/2025
96	D-WP(C)/23318/2025	M/S SHAHI EXPORTS PVT LTD	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		9730/2025
97	D-WP(C)/23446/2025	SANCHARI MUNDARI	MANAS KUMAR CHAND	
	WP(C)/ /	MP		9731/2025
98	D-WP(C)/23423/2025	HEMANTA KUMAR SHARMA	SUBHAM AGRAWAL	
	WP(C)/ /	MP		9732/2025
99	D-WP(C)/23447/2025	AASHISH YADAV	SIDHARTHA SANKAR RAY (2)	
	WP(C)/ /	MP		9733/2025
100	D-WP(C)/23448/2025	ANIRUDHA MANGAL	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		9734/2025
101	D-WP(C)/23449/2025	LAXMIPRIYA PALAI	PRADEEP KUMAR PRADHAN	
	WP(C)/ /	MP		9735/2025
102	D-WP(C)/23452/2025	AJAYA KUMAR SAHOO	AMIT PRASAD BOSE	
	WP(C)/ /	MP		9736/2025
103	D-WP(C)/12309/2025	RATNAKAR BISWAL	DIBAKAR BISWAL	
	WP(C)/11286/2025	MP		9737/2025
104	D-WP(C)/23456/2025	SANTOSH KUMAR ROUSTRAY	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		9738/2025
105	D-WP(C)/23319/2025	M/S SHAHI EXPORTS PVT LTD	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		9739/2025
106	D-WP(C)/23457/2025	DR. SANGRAM DASH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		9740/2025
107	D-WP(C)/23461/2025	SARAT CHANDRA SAHOO	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		9741/2025
108	D-WP(C)/23462/2025	BHIKARI CHARAN PRADHAN	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		9742/2025
109	D-WP(C)/23467/2025	MISSION SHAKTI MAHILA MAHASANGH	SIBA SANKAR MOHANTY	
	WP(C)/ /	MP		9743/2025
110	D-WP(C)/23468/2025	PRABHASINI PANIGRAHY	SIBA SANKAR SAMANTARAY	
	WP(C)/ /	MP		9744/2025
111	D-WP(C)/23469/2025	RASHMI RANJAN DASH	RAKESH BEHERA	
	WP(C)/ /	MP		9745/2025
112	D-WP(C)/23471/2025	PRADEEP MALLICK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		9746/2025
113	D-WP(C)/23475/2025	BIDYADHAR MANDAL	ABHIRAM SWAIN	
	WP(C)/ /	MP		9747/2025
114	D-WP(C)/23476/2025	JOGENDRA KUMAR BEHERA	ASIM KUMAR DASH	
	WP(C)/ /	MP		9748/2025
115	D-WP(C)/23478/2025	SHAIK BOKHARI	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		9749/2025
116	D-WP(C)/23479/2025	ARUPANANDA GOSWAMY	SUBHANKAR ROUT	
	WP(C)/ /	MP		9750/2025
117	D-WP(C)/23484/2025	AJTT KUMAR BISWAL	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		9751/2025
118	D-WP(C)/23481/2025	PRASANTA KUMAR KHATUA	KUNJA SUNDAR DAS	
	WP(C)/ /	MP		9752/2025
119	D-WP(C)/23477/2025	BIRAT CHANDRA DAGARA	JYOTI RANJAN DEO	
	WP(C)/ /	MP		9753/2025